

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1302
TO BE ANSWERED ON 09.02.2017

MOBILE APPLICATION FOR MGNREGS

1302. SHRI NANDI YELLAIAH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the attention of the Union Government has been drawn to the mobile application developed by the Department of Rural Development in Karnataka titled MGNREGA M-Platform, which helps officials to monitor the MGNREGS and also allows beneficiaries to monitor progress at every stage which has been devised to increase transparency, reduce fund diversion and interference by middle men and it can also be used to ensure automatic payment of wages to labourers by transferring data to the central server;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to implement this mobile application in other States as well; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The State Government of Karnataka has informed that the Mobile Application titled 'MGNREGA M-Platform' has not fully developed and operationalized.

(c) & (d): There is no such proposal under consideration. However, the Ministry has developed and rolled out mobile application for Mahatma Gandhi NREGA.
